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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

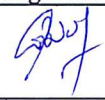
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2018 AT 10.30 AM**

|                                  |                            |
|----------------------------------|----------------------------|
| TRANSFER PETITION NO.            |                            |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 399/9/HDB/2018 |
| NAME OF THE COMPANY              | Indus Towers Ltd           |
| NAME OF THE PETITIONER(S)        | G.U. Kameswara Rao         |
| NAME OF THE RESPONDENT(S)        | Indus Towers Ltd           |
| UNDER SECTION                    | 9 of IBC                   |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature                                                                             |
|------------------------|-------------|------------------------|---------------------------------------------------------------------------------------|
| R- SUSTANTRA REDDY     | ADVOCATE    | 9885129028             |    |
| N- KANISHKA SUSHANTHA  | ADVOCATE    | 9908092121             |  |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No.                | Signature                                                                             |
|------------------------|-------------|---------------------------------------|---------------------------------------------------------------------------------------|
| M. Srinivas Reddy      | Advocate    | msr - 29@rediffmail.com<br>9848653438 |  |
|                        |             |                                       |                                                                                       |

**ORDER**

Counsel for operational creditor is present.

Counsel for corporate Debtor is present.

Preliminary objections filed regarding maintainability before this Tribunal.

Since the register office of the corporate debtor company is situated in the state of Haryana.

Hence list it for orders on the question of maintainability on 11.09.2018.

  
Member(Judl)

Pavani